

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/18/2016
NAME OF THE PETITIONER(S) : Industrial Venture Capital Limited
NAME OF THE RESPONDENT(S) : Muthur Murugan Mills Limited & 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) R. VIDHYASHANKAR }
R. ASHOK KUMAR }

Counsel for Respondents



2. PRIYADARSHIN / N
For T.K. Bhaskar

Counsel for Petitioner



ORDER

Counsel for petitioner present and prays time, reporting that Shri T.K.Bhaskar, the other counsel on record will submit the arguments. At request, time granted. Put up on 03.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)